

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 14th of May, 2024

NO.HC.VII-54/2024/4251/A### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers and the undersigned to attend the conference on "***Criminal Law Reforms 2023: India's Progressive Path in the Administration of Criminal Justice System***" to be organized by the Department of Legal Affairs, Ministry of Law & Justice, Govt. of India at **Dr. Bhupen Hazarika Auditorium, IIT Guwahati, Namati Jalah, Guwahati, Assam on 19th of May, 2024.**

Sl No.	Name of the Officer	Designation
1.	Shri Sunil Kumar Poddar	Registrar General, Gauhati High Court
2.	Shri Aditya Hazarika	L.R.-cum-Secretary, Judicial Department, Govt. of Assam, Dispur
3.	Shri Utpal Rajkhowa	Registrar (Vigilance), Gauhati High Court
4.	Shri Nayan Shankar Baruah	Registrar (Admn.), Gauhati High Court
5.	Smti Kanchan Newar	Secretary, Gauhati High Court Legal Services Committee
6.	Shri Nasim Akhtar	Special Judge, NDPS, (Attached to Judicial Academy, Assam)
7.	Shri Ratnadip Bhattacharjee	Member-Secretary, ASLSA, Guwahati
8.	Smti Audri Bhattacharyya	Judge, Designated Court, Kamrup(M)
9.	Shri Kaushik Kumar Sharma	Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court

NO.HC.VII-54/2024/4252/A### The Hon'ble Gauhati High Court has been pleased to nominate all the Grade-II & Grade-III Judicial Officers of Kamrup (M), Kamrup, Baksa, Darrang, Morigaon, Nagaon & Nalbari to attend the aforementioned conference.

The District & Sessions Judges of the said districts shall retain 1 (one) Judicial Officer in their respective district/station for attending urgent works.

NO.HC.VII-54/2024/4253/A### The Hon'ble Gauhati High Court has been pleased to direct Shri Raktim Duarah, District & Sessions Judge, Kamrup (M); Shri Roushan Lal, District & Sessions Judge, Karbi Anglong, Diphu and Smti Ipsita Borthakur, Addl. Sessions Judge-cum-Special Judge, POCSO, Nagaon to serve as Panelist and Moderator respectively for the Technical Sessions during the aforementioned conference.

By Order,
Sd/- S.Dhar
REGISTRAR (JUDICIAL)

Memo No.HC.VII/54/2024/4254/A

Dated:14 -05-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. Dr. Anju Rathi Rana, Additional Secretary, Ministry of Law & Justice, Department of Legal Affairs, Govt. of India, New Delhi.
Email Id: **anjurathirana123@gmail.com**
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Registrar General, Gauhati High Court, Guwahati.
5. The Registrar (Vigilance / Admn./ Judicial), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. Shri Raktim Duarah, District & Sessions Judge, Kamrup (M).
8. Shri Roushan Lal, District & Sessions Judge, Karbi Anglong, Diphu.
9. Smti Kanchan Newar, Secretary, Gauhati High Court Legal Services Committee.
10. Shri Nasim Akhtar, Special Judge, NDPS, (*Attached to Judicial Academy, Assam*).
11. Shri Ratnadip Bhattacharjee, Member-Secretary, ASLSA, Guwahati.
12. Smti Audri Bhattacharyya, Judge, Designated Court, Kamrup (M).

13. Smti Ipsita Borthakur, Addl. Sessions Judge-cum-Special Judge, POCSO, Nagaon
14. The District and Sessions Judge,
Baksa / Darrang / Kamrup(M) / Kamrup / Morigaon / Nagaon / Nalbari.
(He/ She is requested to inform all the Grade-II and Grade-III Judicial Officers under his/her control about this notification)
15. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).
16. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
17. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


14.05.2024
REGISTRAR (JUDICIAL)